

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2433
ANSWERED ON:10.03.2011
PRODUCTION OF FERTILIZERS
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the production of Nitrogenous, Phosphate/Complex fertilizers during 2010-11 in both large and medium scale units and their distribution;
- (b) whether the Government has set up any task force to monitor the quality of fertilizers produced in the country ;
- (c) if so, the details thereof;
- (d) whether any mechanism is in place to monitor the distribution of fertilizers in the country` ; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) The details of production of Nitrogenous, Phosphate/ Complex fertilizers and their distribution during the year 2010-11 (April 10-February 11) are given below:-

(Qty. inLMT)

Urea DAP NPK

Production# 203.58 36.60 94.18

Import 64.74 76.96 9.80

Distribution/Availability 268.32 113.56 103.98

Production includes opening stock.

(b) & (c) : The Government has not set up any task force to monitor the quality of fertilizers produced in the country. However, the government ensures the quality of fertilizers through Fertilizer Control Order (FCO), 1985. The State Governments are the enforcement agencies for implementation of the provisions of FCO, 1985. The order strictly prohibits the manufacture, import and sale of any fertilizer, which does not meet prescribed standards

(d) & (e): The steps taken for monitoring distribution of fertilizers in the country are as under:-

i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System (FMS);

ii) The state governments have been advised

(i) to instruct the State Institutional agencies to coordinate with manufacturers and importers of fertilizers for streamlining the supplies
(ii) to review the railway rake points in their states and take up the issues with the Railways for improvements, if any, required to ensure availability of fertilizers in every nook and corner of the State;

iii) The government has introduced Nutrient Based Subsidy (NBS) Policy in respect of Phosphatic & Potassic fertilizers w.e.f. 1.4.2010,. Under the NBS, State Governments have to play more proactive role to co-ordinate with the manufacturers/importers to tie up supplies of fertilizers as per the requirement of states;

iv) Department of Fertilizers and Department of Agriculture & Cooperation are jointly reviewing fertilizer availability with State Agriculture department through Video Conferences every week. The corrective actions, if required, are taken immediately to avoid any hardship to farmers;

v) The Department of Fertilizers contracts on phone the officials of major fertilizer consuming states on daily basis to find out any shortages of fertilizers in any part of the state and the corrective actions are taken immediately.